

(ग) बरिष्ठता के साथ पदोन्नति में अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के उम्मीदवारों के लिए पदों को प्रारंभित करने के आदेश लागू नहीं होते।

Income-tax Liabilities of Ms. Aminchand Pyarelal Group of Industries

4079. Shri Rabi Ray:
Shri Madhu Limaye:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No 417 on the 3rd November, 1966 and state:

(a) whether in the light of the observations of the Public Accounts Committee in its Fiftieth Report that as a result of the favouritism shown by the Government the share of the Aminchand Pyarelal group of firms in the export and import trade of steel went up substantially, Government have made any assessment/reassessment of the Income-tax liabilities of the Aminchand Pyarelal group of companies for the years subsequent to 1958-59;

(b) if so, the assessment of tax liability for each year thereafter;

(c) how much of the income-tax assessed and reassessed for the years 1950-59 and the fine imposed has been recovered by Government;

(d) whether similar reassessment has been made for the period from 1950 to date in regard to the various other Companies and firms mentioned by the Public Accounts Committee in its Fiftieth Report;

(e) if so the details thereof; and

(f) if not, the reasons for not doing so?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (f). The matter is being looked into. A statement will be laid on the Table of the House.

Survey of Rann of Kutch for Oil

4080. Shri J. Sunder Lal: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Oil and Natural Gas Commission has conducted any survey of the Rann of Kutch in Gujarat about availability of oil there; and

(b) if so, the findings thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramiah): (a) Yes, Sir.

(b) No structural features of interest have been discovered so far.

देश में बांधों के निर्माण के लिये अर्जित की गई भूमि

4081 श्री मोल्लू प्रसाद :

श्री रवि, राय :

श्री महाराज सिंह भारती :

श्री राम सेवक यादव :

क्या सिंचाई और विद्युत मंत्री यह बनाने की कृपा करेंगे कि

(क) देश में बांधों और नहरों का निर्माण करने के लिये 1948 से 1957 तक केन्द्रीय सरकार द्वारा कुल कितने एकड़ भूमि अर्जित की गई,

(ख) उपरोक्त भूमि में कृषि योग्य भूमि कितनी थी, और

(ग) इन बांधों और नहरों के बन जाने से कृषि उत्पादन में कितने प्रतिशत वृद्धि हुई है ?

सिंचाई और विद्युत मंत्री (डा० कु० ल० राय) : (क) से (ग) बांधों तथा नहरों को बनाने के लिये केन्द्रीय सरकार ने किमी भूमि का अर्जन सीधे नहीं किया है। सबूत राज्य सरकारों और सर्वाय प्रदेश प्रशासकों द्वारा इस उद्देश्य के लिये भूमि अर्जित की गई है।

नहरों से सिंचित क्षेत्रों में कृषि संबंधी उपज के पृथक आंकड़े उपलब्ध नहीं हैं।